

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.206 – IA 425 of 2022  
In  
CP(IB) 184 of 2018

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Indian Overseas Bank  
V/s  
AMW Motors Ltd

.....Applicant

.....Respondent

**Order delivered on ..14/06/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Bishwajit Dubey, Adv.  
For the Respondent : Ms. Prachiti Shah, Adv.  
For the Income Tax : Ms. Dhruvi Trivedi, Adv.

**ORDER**

**IA 425 of 2022**

Learned Counsel Mr. Dubey appearing for the Resolution Professional undertakes to file chronology, alongwith notes, and page numbers where the relevant documents are annexed. Learned Counsel for the Income Tax Department undertakes to file report within one week, if required.

List on 21.06.2022.

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**